GOVERNMENT OF INDIA MINISTRY OF AGRICULTURE AND FARMERS WELFARE DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

RAJYA SABHA UNSTARRED QUESTION NO. 2266

TO BE ANSWERED ON 08/08/2025

IMPLEMENTATION OF PM-KISAN IN ANDHRA PRADESH

2266. SHRI MASTHAN RAO YADAV BEEDHA:

Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:

- (a) the number of farmers that receive ₹6,000 Pradhan Mantri Kisan Samman Nidhi (PM-KISAN) installments and the number of farmers facing delay of over 45 days in Financial Year 2024–25 in Andhra Pradesh;
- (b) the average grievance redressal time on the PM-KISAN portal with regard to grievances from Andhra Pradesh; and
- (c) whether steps are being taken to integrate Aadhaar authentication to reduce exclusion errors, if so, the number of cases still pending in the portal from Andhra Pradesh; and
- (d) the details of budget released for Andhra Pradesh during the last three years, year-wise?

ANSWER

THE MINISTER OF STATE FOR AGRICULTURE AND FARMERS WELFARE (SHRI RAMNATH THAKUR)

(a): The PM-KISAN scheme is a central sector scheme launched in February 2019 by the Hon'ble Prime Minister to supplement the financial needs of farmers with cultivable land-holding. Under the scheme, a financial benefit of Rs 6,000/- per year is transferred in three equal instalments, into the Aadhaar seeded bank accounts of farmers through Direct Benefit Transfer (DBT) mode.

A farmer-centric digital infrastructure has ensured that the benefits of the scheme reach all eligible farmers across the country without involvement of any intermediaries. Maintaining absolute transparency in registering and verifying beneficiaries, as on 04.08.2025, the Government of India has disbursed over Rs 3.90 lakh Cr to farmers in 20 installments since inception of the Scheme.

Benefits of the PM-KISAN scheme are transferred to the beneficiaries through Direct Benefit Transfer (DBT) mode, based on the verified data received from the States/UTs on the PM-KISAN portal. To ease the registration process for farmers and bring in transparency and efficiency in implementation of the Scheme, several technological interventions were introduced, including integration with PFMS, UIDAI, and the Income Tax Department. Further, land seeding was made mandatory along with Aadhaar based payment and e-KYC. The benefits of the farmers, who do not complete these mandatory criteria, are stopped. As and when these farmers complete their mandatory requirements, they receive the benefits of the scheme along with their due installments, if any.

In the 20th instalment, as on 04.08.2025, benefits worth Rs. 816.14 Crore were released to 40,06,453 beneficiaries of Andhra Pradesh.

- (b): To ensure the prompt resolution of issues faced by the farmers under the PM-KISAN scheme, following grievance redressal mechanisms are in place:
 - □ CPGRAMS portal
 - ☐ PM KISAN portal
 - □ Letters and emails

Further, considering the large beneficiary base of the scheme, to promptly address the general queries and grievances raised by the beneficiaries, a voice-based PM-KISAN AI Chatbot (Kisan e-Mitra) was developed. This Chatbot provides quick, accurate, and clear responses to farmers' queries round the clock in their native languages, making the system more accessible and user-friendly. It is accessible on all platforms such as web, mobile, etc. The Kisan eMitra Chatbot currently operates in 11 languages—English, Hindi, Odia, Tamil, Bengali, Malayalam, Gujarati, Punjabi, Kannada, Telugu and Marathi and has successfully resolved over 95 lakh queries from 53 lakh farmers as on 15.07.2025.

The average grievance redressal time with respect to the grievances received from the State of Andhra Pradesh on PM-KISAN portal in FY 2024-25 is less than 7 days.

(c): Currently, benefits of the PM-KISAN are only released to beneficiaries whose Aadhaar demo authentication and eKYC are complete, with an exception for farmers belonging to Particularly Vulnerable Tribal Groups (PVTG).

(d): The instalment-wise details of benefits released to beneficiaries of Andhra Pradesh during the last three financial years, is as follows:

Instalment No.	Instalment period	No. of Beneficiaries	Amount (in Rs. Cr.)
11	April, 2022 - July, 2022	44,00,746	932.62
12	August, 2022 - Nov, 2022	41,51,648	1,047.50
13	Dec, 2022 - March, 2023	40,74,231	980.89
14	April, 2023 - July, 2023	41,36,726	996.70
15	August, 2023 - Nov, 2023	39,56,941	893.30
16	Dec., 2023 - March, 2024	40,76,542	924.14
17	April, 2024 - July, 2024	41,40,576	875.56
18	August, 2024 - Nov, 2024	41,22,500	836.36
19	Dec., 2024 - March, 2025	41,59,954	888.05
20	April, 2025 - July, 2025	40,06,453	816.14
